## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.179/2013

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th November 2017, 10.30 A.M.

Name	of the Company	IOT Infrastructure & Ene & Ors.	ergy Services Ltd-Vs-IOT Utkal	Energy Services Ltd
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

KULDEEP MULLICK
AMAN ABDULLAH
PARAMITA BANERJEE

ANTRBAN RAY. Advocar.
ARUPNATH BHATTACHARSTYPA!
AMRITALAR CHATTER SEE.
JAPTAR SAN YAR

PETITIONERS

Barja 10/11/17

RESPONDENT NO-2

ORDER

Albertu DJ.

Ld. Counsel for the petitioners and the respondent no. 2 are present. 10 · 11 · 17

List on 04/01/2018.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)